

DRAFT FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
XL ENERGY LIMITED
OPERATING IN MANUFACTURING, TRADING, PRODUCTION AND SALE OF
SOLAR PHOTOVOLTAIC (SPV) MODULES AT HYDERABAD
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	M/S. XL Energy Limited CIN: U31300TG1985PLC005844
2.	Address of the registered office	H.No. 19-66/11/D-4, Laxmipuram Colony, Opp: Dr. A.S. Rao Nagar, ECIL, Kapra, Hyderabad - 500062
3.	URL of website	http://www.xlenergy.co/
4.	Details of place where majority of fixed assets are located	As per the Balance sheet as on 31/03/2022 the Corporate Debtor does not have any Fixed Assets.
5.	Installed capacity of main products/ services	The Corporate Debtor was involved operating in manufacturing, trading, production and sale of Solar Photovoltaic (SPV) Modules
6.	Quantity and value of main products/ services sold in last financial year	NA (As per the audited financials of FY 2021-22 the company does not have any inventory. Also, as per the information available with the RP, all the fixed assets of the company were already sold by the banks/lenders which were mortgage to the lenders).
7.	Number of employees/ workmen	Zero (0)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are	May be obtained by sending an email to: xlenergy.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to: xlenergy.cirp@gmail.com
10.	Last date for receipt of expression of interest	22-09-2023
11.	Date of issue of provisional list of prospective resolution applicants	23-09-2023
12.	Last date for submission of objections to provisional list	27-09-2023
13.	Process email id to submit EOI	xlenergy.cirp@gmail.com



Vijay P. Lulla

Resolution Professional
For XL Energy Limited

Regn no - IBBI /IPA -001/IP-P00323/2017-18/10593

Address: 201, Satchitanand Bldg, 12th Road, Khar (W), Mumbai- 400052

Place: Mumbai

Date: 08th Sep, 2023